

SHRI BHUPESH GUPTA : On a point of order. Under the Rules I cannot raise a matter which is sub judice but surely in regard to an investigation which is an executive act I can certainly ask the Government whether the CBI came to the conclusion that the person should be arrested.

MR. CHAIRMAN : Question Hour over.

SHRI BHUPESH GUPTA : Sir, I put it to you that the recommendation was that they should be arrested.

MR. CHAIRMAN : You have said it four or five times. Question Hour over. We go to the next item.

WRITTEN ANSWERS TO QUESTIONS

ADMINISTRATIVE REFORMS COMMISSION

*37. SHRI BABUBHAI M. CHINAT: Will the Minister of FINANCE be pleased to state :

(a) the recommendations of the administrative Reforms Commission in regard to the Ministry of Finance; and

(b) the recommendations which have been accepted by Government and the reasons for not accepting the other recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Ministry of Finance is concerned with the recommendations made in the following reports of the Administrative Reforms Commission :

(i) Public Sector Undertakings. (ii) Finance, Accounts and Audit. (iii) Central Direct Taxes Administration.

(iv) Treasuries.

(v) Life Insurance Administration.

(vi) Note on the Reserve Bank of India.

(vii) Economic Administration (Rec. Nos. 4, 45-47, 48-52 and 53 only).

(viii) Delegation of Financial and Administrative Powers (Rec. Nos. 4-7).

(ix) Centre-State Relationships. (Rec. Nos. 3-6).

(b) A statement showing the recommendations which have been accepted with or without modifications: which are under consideration and which have not been accepted by Government together with reasons for non-acceptance is laid on the Table of the House (statements). [See Appendix LXXX, Annexure No. 1]

RISE IN PRICES

*39. DR. Z. A. AHMAD:

SHRI OM PRAKASH TYAGI: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: SHRI GULAM NABI UNTOO: SHRI D.P. SINGH:

Will the Minister of FINANCE be pleased to state.

(a) What has been the percentage of price rise in the Country since 1967 year wise:

(b) What its main Causes; (c) How does it Compare with other major developed or developing Centres of the world; and

(d) What steps are being taken to check the rise in prices?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (d) a statement is laid on the Table of the house. [See Appendix LXXX, Annexure No. 2.]

SERVICE RULES IN NATIONALISED BANKS

*40. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce